

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 4028/2018**

This the 24<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Mr. H. S. Sidhu  
Judicial Member,  
ITAT, New Delhi Bench,  
Aged about 59 years,  
S/o. Shri Amin Chand,  
R/o. C-1/105, Moti Bagh,  
New Delhi – 110 021. ...Applicant

(By Advocate : Mr. A. K. Behera, Ms. Raji Joseph, Mr. Jaimes Andrew and Mr. Anup Kumar Tiwari)

Versus

1. Union of India through  
Secretary, Ministry of Law & Justice,  
Government of India,  
Department of Legal Affairs,  
A-Wing, Shastri Bhawan,  
New Delhi.
2. The Secretary,  
Ministry of Personnel,  
Public Grievances & Pensions,  
North Block,  
New Delhi-110 001.
3. The Search Cum Selection Committee,  
Constituted for the purpose of Selecting Vice-Presidents of ITAT,  
Through the Secretary,  
Ministry of Law & Justice,  
Government of India,  
Department of Legal Affairs,  
A-Wing, Shastri Bhawan,  
New Delhi.
4. Appointment Committee of Cabinet,

Rep. by the Cabinet Secretary,  
Govt. of India,  
South Block, New Delhi – 110 011.  
President, Income Tax Appellate Tribunal,  
10<sup>th</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi.

5. The President,  
Income Tax Appellate Tribunal,  
10<sup>th</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi.
6. Mr. Pramod M. Jagtap,  
Accountant Member ITAT, Kolkata,  
225C, A.J. C. Bose Road,  
6<sup>th</sup> & 7<sup>th</sup> Floors,  
Kolkata, West Bengal : 700 020.
7. Mr. Naresh K. Saini,  
Accountant Member, ITAT, New Delhi,  
10<sup>th</sup> Floor, Lok Nayak Bhawan,  
Khan Market, New Delhi.
8. Mr. N. V. Vasudevan,  
Judicial Member ITAT, Bangalore,  
2<sup>nd</sup> and 3<sup>rd</sup> Floors, Golden Jubilee Building,  
FKCCI, K. G. Road, Bangalore,  
Karnataka – 560 009.
9. Mr. Pramod Kumar,  
Accountant Member ITAT, Ahmedabad,  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Abhinav Arcade,  
Near Bank of Baorda,  
Opp. Municipal School, Ellis Bridge,  
Ahmedabad – Gujarat : 380 006.
10. Mr. Akash Deep Jain  
Judicial Member, ITAT, Agra,  
63/4, Kendralaya,  
C.G.O. Complex,  
CP.W.D. Building, Sanjay Place,  
Agra-U.P. – 282 002.
11. Mr. G. S. Pannu,  
Accountant Member ITAT, Mumbai,  
Pratishtha Bhavam,  
3<sup>rd</sup> and 4<sup>th</sup> Floors,  
101, M. K. Road,

Mumbai, Maharashtra – 400 020.

12. Mr. Joginder Singh,  
Judicial Member ITAT, Mumbai,  
Pratishtha Bhavam,  
3<sup>rd</sup> and 4<sup>th</sup> Floors,  
101, M. K. Road,  
Mumbai, Maharashtra – 400 020. ....Respondents

(By Advocate : Mr. R. K. Jain for respondents no. 1 to 5)

**O R D E R (O R A L)**

**Justice L. Narasimha Reddy, Chairman :**

Mr. A. K. Behera, learned counsel for applicant submits that after the O.A was filed, the applicant has come into possession of certain material, which would have direct bearing upon the present controversy and accordingly sought permission of the Tribunal to withdraw the O.A, with a liberty to file a fresh one incorporating the facts so gathered. Permission accorded. The O.A is dismissed as withdrawn leaving it open to the applicant to file a fresh O.A. There shall be no order as to costs.

(Pradeep Kumar)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/Mbt/